

श्री ए० पी० शर्मा : श्रीमान्, जो मूल प्रश्न है उस के यह प्रश्न कोई संबंध नहीं रखना है।

श्री रामाबतार शास्त्री : रखना है। कहिए तो मैं नाम बताऊँ ? (अध्यक्ष)।

अध्यक्ष महोदय : मंत्री महोदय के के पास यदि सूचना नहीं है तो बाद में बता देने।

श्री रामाबतार शास्त्री : मेरे प्रश्न का क्या हुआ ?

अध्यक्ष महोदय : उन के पास सूचना नहीं है।

I think, we should set right the procedure in this matter. The question put by the hon. Member now is in the nature of an allegation. The hon. Member should have either written to me if he wanted to ask a question of that nature or had written to the Minister. Since he asked a question now, the Minister will look into it and if he has any information about it, he can give it to the House later on.

श्री शशि भूषण : अध्यक्ष महोदय, खादी तथा प्रामोद्योग के निजमिते में मैं जानना चाहता हूँ कि क्या यह एक राजनैतिक संस्था है और इस में से बहुत से लोग चढ़ी है जो 'टोपल रेकोल्यूशन' के पडयल में काम करते रहे हैं और चुनाव में काम करने रहे हैं ? उनमें कितनों के खिलाफ आप के पाम जिकायन आई है और उन के खिलाफ आप ने क्या कार्यवाही की है ?

श्री ए० पी० शर्मा : यह बात ठीक है कि इस संस्था में अधिकतर लोग जो काम कर रहे थे, केन्द्रीय खादी कमिशन के साथ उस का संबंध नहीं है, लेकिन राज्यों में खादी संस्थाओं में जो काम करते रहे उन में से

काफी लोगों ने देश में जो राजनैतिक आन्दोलन चलने रहे तो उस में काफी भाग लिहा और उस में वह काम करते रहे। . . . . . (अध्यक्ष) जो लोग हमारे देश में राजनैतिक आन्दोलन करते थे पिछले दिनों सरकार के खिलाफ उस में काफी लोग इस से संबंधित थे।

श्री राम सिंह भाई : जै ग आप ने बनाया कि खादी और प्रामोद्योग को सरकार सहायता देनी है, क्या सरकार इन उद्योग को पार्लियामेंट के सदस्य, विज्ञान सभा के सदस्य सरकारी आफिसर और कर्मचारियों का सहयोग भिने और इस का विकास हो, इस हेतु कम्प्लेमरिती एक महीने का खादी और प्रामोद्योग का माल खरीदे इन पर आप विचार करेंगे ?

श्री ए० पी० शर्मा : यह एक मुझाव है जिन पर विचार किया जा सकता है।

#### Increase in Crimes in Shahdara, Delhi

\*211. SHRI BHOGENDRA JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Shahdara, Delhi is the worst affected area where crimes are increasing day by day in trans-Jamuna area; and

(b) the steps taken to curb the crimes in this area?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA):

(a) There has been no increase in

crimes in the trans-Jamuna area of Shahdara, Delhi 2120 IPC cases were reported in the area during the year 1975 as compared to 2605 such cases reported during the year 1974.

(b) Day and night patrolling by foot and mounted police and motor cycle fitted with wireless is carried out. Police Dog Squads supplement the patrolling during the night in certain areas as "Naka Bandhi" are laid at vulnerable points. Concerted drive has been undertaken against desperate bad characters. Police Assistance Booths and Citizen Voluntary Force have been set up to ensure better co-ordination with the public. The responsibility of the Division Officers and beat constables for crimes committed in their areas is assessed and corrective measures are taken whenever inefficiency or negligence comes to notice. An anti-vice squad functions to deal with social offences particularly the problem of suppression of immoral traffic in women and girls.

SHRI BHOGENDRA JHA: The Minister has given the number of cases in 1975 as compared to 1974. I would like to know what is the nature of the cases whether the cases relate to burglary, murder, physical violence and whether these things have increased in 1975. That will enable us to know the gravity of the crimes committed there. I also want to know whether this is partly due to the active connivance of the police and, if so, whether the Government has made any inquiry into it and whether any police officers have been penalised for that. What cognizance and action has been taken for failure and negligence of duty, and what is the number?

SHRI OM MEHTA: There is no connivance of the Police in these cases, but whenever such cases come to our notice, we take action. Wherever there is some negligence on the part of the Police officers there, we take action.

Regarding the other thing about dacoity and murder, if you want, I can give you figures for the whole of Delhi to show whether there is increase in the dacoity etc. or not.

SHRI BHOGENDRA JHA: No, not for the whole of Delhi. I have asked whether any action has been taken. You say that you take action whenever reports come to you. So I would like to know what action has been taken and in how many cases.

MR. SPEAKER: You may ask your next question; (Interruptions).

SHRI BHOGENDRA JHA: He has not answered the first question.

MR. SPEAKER: Please ask your second question.

SHRI BHOGENDRA JHA: Why should I?

MR. SPEAKER: Then I will move on to the other Member.

SHRI BHOGENDRA JHA: My first question has not been answered.

MR. SPEAKER: I am not going back to the first question.

SHRI BHOGENDRA JHA: That means I can't ask any questions. This is not the way.

MR. SPEAKER: I am sorry. (Interruptions) I am prepared to listen to the submission. But you know that when a question is answered, if the Hon'ble Members is not satisfied with a particular answer, I cannot help it. I cannot force the Minister or the Government to give the answer in a particular manner. Therefore, I requested the Hon'ble Member to ask his second question, but he said 'I am not going to ask the second question'. So I moved on to the other Member.

SHRI DINEN BHATTACHARYYA: You must take an objective view.

MR. SPEAKER: There cannot be a debate over what I have said. I will give you another chance again, after Mr. Aga.

**SHRI SYED AHMED AGA:** I want to ask a simple question about crime in the country. I would like to understand from the Minister if, after the proclamation of emergency, there has been any decrease or there is still an increase in crime so far as Shahdara is concerned.

**SHRI OM MEHTA :** I will have to say that after the emergency there is a steep decline in crime cases in the whole of Delhi. Crime is now about 25 per cent less. I can also say that particularly in the case of dacoity, murder, attempted murder, robbery and burglary cases, the decline is very steep. As against 27,605 IPC cases registered in 1975, in 1974 the cases were 32,528. In 1974 the other cases were 16,948 and during emergency they came down to 12,548. Therefore, there is a decline of 26.5 per cent.

**SHRI BHOGENDRA JHA:** My first question was regarding Shahdara and he ought to have had the break up figures. He may keep this in mind at least for future guidance

My second question is whether the gravity of crimes like dacoity and murders etc. in that particular area has increased.

Also, in the Police Administration there has been a decline in the administration also and the result is that some persons who had been in service as Constables for two years or more are now being discharged on the ground that their affidavits of age etc. are not acceptable. They are being removed after two years of service. I would like to know whether these things are demoralising the Police services in Delhi and are leading to increase in graver character of crimes.

**SHRI OM MEHTA:** If you want the break-up, I can give you what was the crime position in 1975 and 1974 in Shahdara area.

**MR. SPEAKER.** You have already given that.

**SHRI OM MEHTA:** He was saying that I did not give the break-up for Shahdara and that I had given only for the whole of Delhi. I can give the break-up in respect of Shahdara. There has been no increase in crimes: in dacoity, there were 5 cases in 1974, in 1975 there were only three; murder, in 1974 there were 23, in 1975 there were 14; attempt to murder, in 1974 there were 56, in 1975 there were 28; in robbery, in 1974 there were 81 in 1975, there were only 19.

#### Implementation of Recommendations made by Balachandran Committee on Coca Cola

\*212 **SHRI SHASHI BHUSHAN:** Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to refer to the reply given to Unstarred Question No. 2976 on the 12th March, 1975 regarding Report of Balachandran Committee and Yunus Committee on Coca Cola, and state

(a) whether Coca Cola bottlers are making any efforts to make their own drinks;

(b) whether Government propose to implement Balachandran Committee's suggestions;

(c) whether Central Food Technology Research Institute has been able to produce suitable formula to replace Coca Cola; and

(d) if so, action proposed to be taken by Government to encourage the same?

**THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI):** (a) to (d). A statement is laid on the Table of the House.